



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 8th September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

| Sr.No. Case Number     | Main Parties                                                                                       | Petitioner Advocate                                                         | Respondent Advocate                                                                           |
|------------------------|----------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|
| <b>ORDERS</b>          |                                                                                                    |                                                                             |                                                                                               |
| 1 WP(C)/496/2016       | MAHANANDA DOLEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                   | MRS A BUJARBARUAH<br>MS.A BARUAH                                            | GA, ASSAM R 5<br>SC, SECONDARY<br>EDUCATION(R 1-4 & 6)                                        |
| 2 WP(C)/2488/2016      | HINDUSTAN PAPER CORPORATION<br>LIMITED and 2 ORS.<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS | MR.S SARMA<br>MR.J ROY<br>MS.C CHAKRABORTY<br>MR.S BORTHAKUR                | MR. T U LASKAR(R-3)<br>GA, ASSAM<br>MR.N DHAR(R-3)<br>MR .B MALAKAR(R-3)<br>MS.S DASGUPTA R-3 |
| 3 WP(C)/4621/2016      | KARUNA BHATTA<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                                    | MR.R C SAIKIA<br>MS.K SAIKIA<br>MR.D MEDHI                                  | SC, SECONDARY<br>EDUCATION                                                                    |
| 4 WP(C)/4709/2016      | JATIN BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                       | MR.R MAZUMDAR<br>MR.G GOSWAMI<br>MR.H BEZBARUAH<br>MR.M PHUKAN<br>MRK K DAS | SC, SECONDARY<br>EDUCATION                                                                    |
| 5 CRP(IO)/345/2018     | KAMINI BARUAH AND 2 ORS.<br><b>Versus</b><br>KIRON DAS AND AND 2 ORS                               | MR. T DEURI<br>MRS. R S DEURI<br>J RABHA                                    |                                                                                               |
| 6 Review.Pet./170/2019 | SMTI. KALPANA BORA BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                         | MR. B C DAS<br>MR. U DUTTA                                                  | SC, APSC<br>MR. R SHARMA (R8)<br>MS P PHUKAN (R8)<br>SC, FINANCE DEPTT.<br>SC, EDU            |
| 7 Review.Pet./62/2022  | PRATUL KUMAR GHOSH AND ANR.<br><b>Versus</b><br>ASHISH AGARWAL AND 3 ORS.                          | MR. R DUBEY<br>MS. A B KAYASTHA<br>MR. A N I HUSSAIN                        | MR I S MAZUMDAR<br>MR I S MAZUMDAR<br>MS. P CHAKRABORTY<br>MS. P CHAKRABORTY                  |
| 8 Crl.Pet./1316/2022   | BIDYADHAR BORAH<br><b>Versus</b><br>BINOD AGARWAL AND ANR.                                         | MR. B D KONWAR SR. ADV.<br>MR. R KALITA<br>MR J SINGH                       | MR. A K JAIN                                                                                  |
| 9 WP(C)/1647/2023      | MOKABUL HUSSAIN AND 4 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS                         | MR R S CHAUHAN<br>MR. B HUSSAIN                                             | SC, P AND R.D.<br>GA, ASSAM<br>MRS. R DEVI<br>DY.S.G.I.                                       |
| 10 WP(C)/1783/2023     | CHANDRA PRASAD BORA<br><b>Versus</b><br>THE INDIAN OIL CORPORATION LIMITED<br>AND 9 ORS            | MR S BORTHAKUR<br>MR. P. SINGHA                                             | SC, I O C                                                                                     |

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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| 1)  | MS. K YADAV         | 19-07-2023 | To | 09-09-2023 |
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BEFORE:

**DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

| Sr.No. Case Number                           | Main Parties                                                                          | Petitioner Advocate                                                                      | Respondent Advocate                                                                                                                        |
|----------------------------------------------|---------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------|
| <b>ORDERS</b>                                |                                                                                       |                                                                                          |                                                                                                                                            |
| 1 WP(C)/4874/2019                            | OM PRAKASH MISRA<br><b>Versus</b><br>REGISTRAR, ASSAM UNIVERSITY,<br>SILCHAR          | MR. M H LASKAR<br>PETITIONER IN PERSON                                                   | MR. S C KEYAL<br>SC, ASSAM UNIVERSITY                                                                                                      |
| 2 Crl.A./75/2020                             | TRIDIB KUMAR BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                  | MR. K SARMA<br>MR D DAS<br>MR. B J TALUKDAR                                              | PP, ASSAM                                                                                                                                  |
| 3 I.A.(Civil)/1851/2022<br>in WP(C)/441/2018 | XXX<br><b>Versus</b><br>IN RE- MAJOR ABHIMANYU SINGH SIDHU                            |                                                                                          |                                                                                                                                            |
| 4 Cont.Cas(C)/273/2023                       | MD. GULAM MUSTAFA BARBHUIYA<br><b>Versus</b><br>MD. SHAH NAWAZ CHOUDHURY AND 2<br>ORS | MR. A K DUTTA<br>MR. A M BARBHUIYA<br>MR. B PURKAYASTHA                                  |                                                                                                                                            |
| 5 Cont.Cas(C)/370/2023                       | NIRANJAN BORDOLOI<br><b>Versus</b><br>NARAYAN KONWAR AND ANR                          | MRS. K BARPUZARI<br>MR. A CHAMUAH<br>MR. P K BHUYAN<br>MR. S D ROY<br>B DAS<br>MR. C DAS |                                                                                                                                            |
| 6 WP(C)/2645/2023                            | TAPAN CHANDRA NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                  | MR. N N JHA<br>MS M SAHOO<br>MR. M K RAUT                                                | SC, HIGHER EDU<br>MR Z ALAM<br>MR Z ALAM<br>MR. U B SARMA<br>MR. U B SARMA<br>MS. S NAZNEEN<br>MS. S NAZNEEN<br>MR. S K DAHAL              |
| 7 WP(C)/2760/2023                            | MORJINA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                      | MR. S A AHMED<br>MISS M GOGOI<br>MR F A AHMED<br>A. KHANAM                               | GA, ASSAM<br>MR. M U MAHMUD (R-6)<br>MS. M BEGUM (R-6)<br>MR S H MAHMUD (R-6)<br>MR S ISLAM (R-6)<br>MR. S. SUR (R-6)<br>MR S AFRIDI (R-6) |
| 8 WP(C)/3466/2023                            | HIMANGSHU SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                    | MR. B RAHMAN                                                                             | GA, ASSAM                                                                                                                                  |
| 9 WP(C)/4059/2023                            | SAHIDUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                        | MR. A ROSHID<br>MS. T BEGUM                                                              | SC, P AND R.D.<br>GA, ASSAM<br>SC, BTC                                                                                                     |

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